

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO – 2847
TO BE ANSWERED ON 04.01.2018

AUCTION OF DIAMOND MINES

2847. SHRI B.V. NAIK

Will the Minister of MINES be pleased to state:

- (a) whether the Union Government has started the auction process of diamond mines;
- (b) if so, the details thereof;
- (c) the amount of revenue likely to be earned by the Union Government and the State Governments from this auction; and
- (d) the places in the country where such blocks of diamond mines are located and are proposed to be auctioned?

ANSWER

THE MINISTER OF STATE FOR MINES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a) to (d): As per the Mines and Minerals (Development and Regulation) (MMDR) Amendment Act, 2015 and the Rules framed there under, the State Governments are tasked with the responsibility to carry out auction of mineral blocks in accordance with the prescribed law. As per the information provided by the State Governments, only one diamond block has been auctioned for Prospecting-cum-Mining License, since the MMDR Amendment Act, 2015. This diamond block, Hatupur block is located in Brijpur, District - Panna in Madhya Pradesh. The preferred bidder for the auctioned diamond block is M/s Bansal Construction Company. The estimated total revenue over the lease period of the auctioned diamond block is ₹ 37.66 crore of which National Mineral Exploration Trust (NMET) contribution of ₹ 0.25 crore is expected for the Central Government and rest ₹ 37.41 crore is expected for the State Government which includes auction premium, royalty and District Mineral Foundation (DMF) contribution.
